

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **01.04.2021** at **2.00 PM**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CA/101/IB/2019 IN TCP/431/IB/2017
NAME OF PETITIONER : Mahalingam Suresh Kumar
NAME OF RESPONDENT : Chockkalingam Pillai & 7 ors (Nagyang Shoes Ltd)
SECTION : Sec 44,48,49 Of IBC

ORDER

Mr. A.G.Sathiyararayanan, Advocate for the Liquidator is present through Video Conferencing Platform.

Upon request, Ld. Advocate for the Liquidator be present physically before this Tribunal along with the Liquidator on the next date of hearing which is fixed on **22.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

Ms